

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 18<sup>th</sup> February, 2019

**No. HC.VII-167 (Pt.-V)/2014/778/A** : Hon'ble the High Court has been pleased to nominate the Judicial Officers of the Districts of Chirang, Bongaigaon, Goalpara, Dhubri and Kokrajhar in the State of Assam to participate in a Seminar on the topic "***Domestic Violence : Legal and Social Challenges***", scheduled to be held on **23<sup>rd</sup> February, 2019** at '**the ant Campus**', **Udangsri Dera, Chirang**. **One officer may, however, be detailed at the respective stations to deal with urgent judicial work.**

The Officers are to attend the programme accordingly.

By order,  
Sd/- Dhruwad Kashyap Das  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-V)/2014/779 - 791/A dated 18.02.2019

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge,  
**Chirang, Kajalgaon / Bongaigaon / Goalpara / Dhubri / Kokrajhar**

***He / she is requested to inform all the Judicial Officers of his / her District accordingly.***

***Details of the Seminar are as follows:***

***Topic: 'Domestic Violence : Legal and Social Challenges'***

***Venue: the ant campus, Udangsri Dera, Rowmari, Dist.-Chirang, Assam***

***Time: 9.30 a.m. to 4.00 p.m.***

For any other information, Officers may contact the following persons:


- (i) Dr. Sunil Kaul, Founder Director, the ant,  
e-mail: [sunil@theant.org](mailto:sunil@theant.org)  
Mob. No. 94351-22042

(ii) Ms. Debasmita Ghosh  
Director  
Human Rights Law Network, Guwahati Chapter  
e-mail : [debasmitagosh@gmail.com](mailto:debasmitagosh@gmail.com)  
Mob. No. 98640-80358 / 94015-96815

The Judicial Officers in Grade I of the Assam Judicial Service, who are nominated for the Skill Development Programme to be held on 23.02.2019 at the Judicial Academy, Assam at Amingaon, are to attend the same. They are not required to participate in the Seminar to be held at Chirang on the same date.

7. The Principal Judge, Family Court, Dhubri.
8. The Member MACT, Goalpara / Dhubri.
9. The Chief Judicial Magistrate, Chirang, Kajalgaon / Bongaigaon / Goalpara / Dhubri / Kokrajhar.  
*He / she is requested to inform the officers under his / her control.*
10. The Joint Registrar (Vig. / Judl. / PM & P), Gauhati High Court, Guwahati.
11. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
12. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
13. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

  
Registrar (Judicial)  
